(ख) नाभिकीय अप्रसार संधि के प्रति भारत की नीति यथायत रही है श्रीर यह कह दिया गया है कि भारत सच्चे नाभिकीय ग्रप्रसार के उद्देश्यों के प्रति वचनबद्ध है फिर भी उसने इस नाभिकीय श्रप्रसार संधि पर हस्ताक्षर नहीं किए हैं क्योंकि एक भेदभावपूर्ण संधि है और इसमें संसार के "नाक्षिकीय शक्ति प्राप्त" ग्रौर ''नाभिकीय शकितविहीन'' देशों के बीच स्थायी बंटवारा करने की कोशिश है। भारत ने यह प्रस्ताव किया है कि नाभिकीय ब्रस्तों के प्रसार की समस्या से निपटने का एक ही तार्किक तरीका है स्नीए वह यह कि इस प्रश्न के प्रति एक ऐसा सार्वभौग तरीका अपनाया जाय जो सार्वभीमिकता, व्यापकता और भेदभाव न करने के सिद्धान्तों पर श्राधारित हो ।

New initiative to solve the Kashmir problem

668. SHRI RAMDAS AGARWAL: SHRI K. K. BIRLA: SHRI GHUFRAN AZAM:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government propose to have a new initiative to solve the Kash mir problem;
 - (b) if so, what are the details thereof:
- (c) whether Government have contemplated any serious efforts during the past few months to bring peace in the area; and
 - (d) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (aft to (d) A number of initiatives were taken late last year for reviving normalcy and the political process in J & K. These efforts have been further intensified in the past few months. Minister of State for Internal Security has visited the State frequently and held meetings with the people at various levels.

He also had interactions with local political personalities and officials at the Sate and district levels with a view to increasing their involvement in the normalisation process. These efforts have evoked positive responses.

Steps have also been taken to a©tivise the local administration and to make it more responsive and accountable. District level Coordination Committees have been set up to increse the involvement of the district administration in the security operations and strengthen the grievance redressal mechanism. Efforts have also been indicated to step up economic and developmental activities in the State, including tourism and to create employment opportunities for the vouth Minister of State (Internal Security) has held a number of meetings with Central ami State Government officials in this regard, both in New Delhi and Srinagar. The matter is being regularly followed up.

During a recent visit to J. & K. the Union Home Minister had clarified that the Government would like to further intensify efforts to restore the political process, by activation and involvement of all those who are willing contribute positively in this regard both at the national and the State level.

Anti-terrorism treaty with UK

669. PROF. SAURIN BHATTA-CHARYA:

SHRI GHUFRAN AZAM:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (ail whether the treaty between India and UK regarding anti terrorism etc. has been ratified and became ecective from a very recent date;
- (b) if so, whether the visiting British Secretary of State has expessed doubts over the formation of human rights body in India; and
- (c) if so, what are the details thereof and further reaction of Government thereto?